

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4491  
ANSWERED ON:21.12.2011  
RAGHAVAN COMMITTEE ON RAGGING  
Reddy Shri Modugula Venugopala

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has implemented the suggestions made by the Raghavan Committee on ragging;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) Yes, Sir.

(b) The actions taken by the Government for implementing the suggestions made by the Raghavan Committee include: -

# Starting a Toll-Free Anti-Ragging Helpline with effect from 15.06.2009

# Regulations notified by University Grants Commission (UGC), All India Council for Technical Education (AICTE), Medical Council of India (MCI), Dental Council of India (DCI) on curbing the menace of ragging for strict compliance by the higher educational institutions coming within their jurisdiction. The Regulations have also provision for action against the erring institutions

# Advisories being issued to Civil and Police authorities of State Governments every year to take stringent measures including filing criminal cases against those who were found indulging in ragging

# A non-Government Monitoring Agency has been engaged for executing, monitoring and evaluation of Anti-Ragging Helpline.

# Media Campaign through Directorate of Advertising and Visual Publicity (DAVP) has been launched since 2009 to spread awareness on anti-ragging.

(c) Does not arise.